

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. REVIEW APPLICATION NO.10 OF 2001

IN

ORIGINAL APPLICATION NO.756 OF 2000
ALLAHABAD THIS THE 5TH DAY OF SEPTEMBER, 2003

HON'BLE MAJ GEN. K. K. SRIVASTAVA, MEMBER-A

1. Subhash Chandra Dey
son of JIC. Dey
2. Vedpal Singh,
son of Heera Lal Singh,
3. Sukant Singh,
son of Man Singh.
4. Ammer Jeet Singh,
son of Trilok Singh.
5. Racha Kishan Sharma,
son of Neel Kanth Bhagwat.
6. Heeralal,
son of Manoge Prasad.
7. Ishlam Son of Danna.
8. Nattu Lal Son of Pooran Lal
9. Mohd. Navi Son of Pyare.
10. Naseem Veg son of Safik Veg.
11. Beniram Son of Gulab.
12. Rameshwar Singh son of Brindaban Singh.
13. Brijraj Singh son of Balwant Singh.
14. Riyajuddin Son of Bhure.
15. Raj Bahadur son of Malkhan Singh.
16. Jainullah son of Isha Mohd.
17. Krishna Murari son of Ram Charan.
18. Babu Ram son of Ram Chandra.
19. Ram Kumer son of Rameshwar Lal Shukla.
20. Ajaj Khan son of Istelja Khan.

All the applicants are working as Road



Vehicle Drivers, Grade-I, in the office of
Divisional Railway Manager Personal N.R.
Railway Izzatnagar, District-Bareilly.

.....Applicants

(By Advocate Shri S.K. Srivastava)

Versus

1. Union of India,
through Secretary,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. Divisional Railway Manager,
N.R. Railway, Izzatnagar,
Bareilly.
3. Divisional Railway Manager (Karmik),
N.E. Railway, Izzatnagar,
Bareilly.
4. General Manager (Karmik),
N.E. Railway,
Gorakhpur.

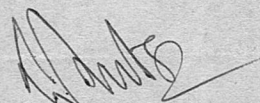
.....Respondents

(By Advocate Shri A. Sthalekar)

O R D E R

This Review Application has been filed for review of the order dated 19.12.2000 passed in O.A. No.756/00. I have perused the order sought for review and I do not find any error apparent on the face of record. Besides the review applicant failed to advance any good ground for review of the order dated 19.12.2000.

2. The Review Application is rejected as lacking in merit.


Member-A

/Neelam/